

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 301
(IB)-894(ND)2019
IA/3541/2020

IN THE MATTER OF:

Ram Niwas & Sons

Applicant/Petitioner

Versus

M/s. Palm Developers Pvt. Ltd.

...Respondent

SECTION: 9 of IBC, 2016

Order Delivered on 09.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Angad Varma, Mr. Prashan Kumar, Counsels for R1
Mr. Arun Kathipalia, Mr. Atul Sharma, Ms. Arveena Sharma
and Mr. Kamal Gupta, Counsels for the R2 and R3

ORDER

Due to paucity of time, renotify this case on 16th October, 2020.


(T.S. Singh)
Court Officer